

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

(LD-VC No.21/20) CRIMINAL APPLICATION NO. OF 2020

(Suresh @ Surendra s/o. Nayaranrao Raut .vs. State)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

Mr.P.R.Agrawal, Advocate for the applicant.

CORAM : M. G. GIRATKAR, J.

DATE : 30.4.2020.

Heard.

Issue notice returnable on 5.5.2020.

Mr.A.D.Sonak, learned Additional
Public Prosecutor waives service for
respondent/State and seeks time to file reply.

Stand over to 5.5.2020.

JUDGE